

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 4038
TO BE ANSWERED ON THURSDAY, THE 07TH APRIL, 2022**

CASE CLEARANCE RATE IN HIGH COURTS

4038. SHRI T.G. VENKATESH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Case Clearance Rate (CCR) calculated on the basis of the number of cases disposed of in a year compared to the number of cases filed in that year, has been impressive in some of the High Courts and the Trial Courts in the States, if so, the details thereof during pre and post Covid-19 situation till date; and**
- (b) the number of cases disposed of in each court from lower courts to higher court online and offline since 2017 onwards to till date?**

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

(a): The information related to the Case Clearance Rate (CCR) is not maintained centrally. However, on the basis of the information available with the Department of Justice, CCR of various High Courts and district and subordinate courts for the pre-Covid-19 (year 2019) and post-Covid 19 (year 2020 and 2021) has been calculated by comparing the number of cases disposed of in a year to the number of cases filed in that year and is annexed at *Annexure I* and *Annexure II* respectively.

(b): The information related to the number of cases disposed of in High Court and district & subordinate courts, online and offline is not maintained centrally. However, the number of cases disposed of by the High Courts and district & subordinate courts from 2017 onwards till 2021 is annexed at *Annexure-III* and *Annexure-IV* respectively.

STATEMENT REFERRED TO IN REPLY TO PART (A) OF RAJYA SABHA UNSTARRED QUESTION NO. 4038 FOR ANSWER ON 07.04.2022 REGARDING CASE CLEARANCE RATE IN HIGH COURTS

S. No.	Name of High Court	2019	2020	2021
1	Andhra Pradesh	49.48%	68.62%	63.61%
2	Gauhati (Principal Seat)	83.88%	80.54%	83.54%
	Kohima Bench	94.66%	63.33%	73.29%
	Aizawl Bench	80.56%	88.04%	96.88%
	Itanagar Bench	110.15%	87.36%	98.26%
3	Allahabad	98.40%	77.76%	86.33%
4	Patna	86.29%	88.00%	56.61%
5	Calcutta	105.89%	Not Available	104.91%
6	Chhattisgarh	87.30%	78.41%	85.64%
7	Delhi	86.48%	65.46%	72.54%
8	Gujarat	81.75%	75.18%	83.15%
9	Himachal Pradesh	60.30%	52.98%	78.57%
10	Jammu & Kashmir	57.19%	231.79%	184.90%
11	Jharkhand	108.79%	89.96%	99.30%
12	Karnataka	158.94%	115.97%	103.83%
13	Kerala	95.28%	76.33%	80.31%
14	Madhya Pradesh	80.65%	74.87%	80.69%
15	Bombay	83.37%	64.12%	67.52%
16	Madras	112.77%	103.23%	109.33%
17	Manipur	135.50%	65.30%	84.50%
18	Meghalaya	102.54%	59.87%	82.57%
19	Orissa*	115.00%	73.00%	93.26%
20	Punjab & Haryana	88.49%	74.06%	73.21%
21	Rajasthan	85.82%	58.96%	75.04%
22	Sikkim	108.70%	96.45%	138.22%
23	Telangana	65.08%	57.69%	70.04%
24	Tripura	111.99%	111.09%	127.67%
25	Uttarakhand	94.68%	84.45%	82.87%

*Note: For the State of Odisha, the Case Clearance Rate for the year 2021 is based on data of institution and disposal information available till Jan-June, 2021.

**STATEMENT REFERRED TO IN REPLY TO PART (A) OF RAJYA SABHA UNSTARRED
QUESTION NO. 4038 FOR ANSWER ON 07.04.2022 REGARDING CASE CLEARANCE RATE
IN HIGH COURTS**

S. No.	Name of State	2019	2020	2021		
1	Andhra Pradesh	92.62%	67.07%	64.18%		
2	Arunachal Pradesh(Assam HC)	89.71%	72.14%	83.03%		
3	Assam	96.71%	61.19%	76.83%		
4	Bihar	67.73%	36.58%	57.66%		
5	Chhattisgarh	92.42%	62.57%	79.57%		
6	Goa (Bombay HC)	84.00%	59.00%	99.00%		
7	Gujarat	105.36%	55.20%	97.71%		
8	Haryana	81.63%	44.02%	59.06%		
9	Himachal Pradesh	92.88%	59.52%	89.74%		
10	Jharkhand	89.27%	65.03%	69.41%		
11	Karnataka	97.22%	84.37%	96.24%		
12	Kerala	103.95%	43.52%	100.02%		
13	Madhya Pradesh	92.29%	71.48%	85.31%		
14	Maharashtra	87.00%	52.00%	82.00%		
15	Manipur	92.50%	79.80%	50.00%		
16	Meghalaya	98.88%	59.45%	96.67%		
17	Mizoram(Assam HC)	96.69%	102.08%	100.30%		
18	Nagaland (Assam HC)	139.84%	74.64%	91.53%		
19	Odisha*	72.00%	44.00%	45.45%		
20	Punjab	100.35%	57.00%	80.36%		
21	Rajasthan	97.55%	81.56%	84.72%		
22	Sikkim	104.15%	76.88%	91.82%		
23	Tamil Nadu	93.73%	76.91%	90.59%		
24	Telangana	87.00%	54.30%	78.85%		
25	Tripura	151.26%	60.32%	108.72%		
26	Uttarakhand	112.17%	72.69%	85.02%		
27	Uttar Pradesh	80.81%	69.97%	76.91%		
28	West Bengal	87.61%	Not Available	69.10%		
29	Andaman and Nicobar Islands	Not Available	Not Available	105.39%		
30	Chandigarh	96.18%	82.13%	108.16%		
31	Delhi	94.45%	64.18%	62.44%		
32	Daman & Diu (Bombay HC)	92.00%	74.00%	97.00%		
33	Dadra & Nagar Haveli (Bombay HC)	116.00%	66.00%	91.00%		
34	Ladakh	89.54%	70.10%	80.54%		
35	Jammu & Srinagar					
36	Lakshadweep	(Same as for the District and Subordinate Courts, Kerala)				
37	Puducherry	(Same as for the District and Subordinate Courts, Tamilnadu)				

*Note: For the State of Odisha, the Case Clearance Rate for the year 2021 is based on data of institution and disposal information available till Jan-June, 2021.

Annexure-III**STATEMENT REFERRED TO IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO. 4038 FOR ANSWER ON 07.04.2022 REGARDING CASE CLEARANCE RATE IN HIGH COURTS**

Sl. No.	Name of High Court	Disposed of Cases Whole Year 2017	Disposed of Cases Whole Year 2018	Disposed of Cases Whole Year 2019	Disposed of Cases Whole Year 2020	Disposed of Cases Whole Year 2021
1	Allahabad	3,01,259	2,98,035	3,19,573	1,69,158	2,43,392
2	Andhra Pradesh	62,047	66,513	21,516	26,572	31,860
3	Telangana			35,514	22,701	40,334
4	Bombay	93,917	91,690	90,757	34,615	57,835
5	Calcutta	62,209	50,979	63,148	24,785	52,466
6	Chhattisgarh	31,493	37,215	39,488	23,678	30,809
7	Delhi	39,779	44,096	41,013	19,578	27,490
8	Gujarat	87,164	58,765	65,424	43,394	58,537
9	Gauhati	16,097	14,552	14,154	6,755	9,359
10	Meghalaya	673	737	1008	458	649
11	Manipur	1,325	2,527	2,265	717	1,151
12	Tripura	3,128	2,401	3,650	2,434	2,800
13	Himachal Pradesh	21,233	23,116	27,752	22,203	30,054
14	Jammu & Kashmir and Ladakh	14,386	14,875	10,223	19,431	23,617
15	Jharkhand	32,632	39,822	45,298	28,337	40,588
16	Karnataka	1,00,279	1,02,451	2,31,024	1,61,110	89,988
17	Kerala	80,255	86,341	82,070	50,590	57,003
18	Madhya Pradesh	1,20,310	1,09,766	1,10,626	77,032	1,03,415
19	Madras	1,42,084	1,62,081	1,79,144	1,05,586	1,46,244
20	Orissa	74,798	63,236	93,224	61,335	1,05,525
21	Patna	98,191	1,17,984	1,17,707	51,637	60,822
22	Punjab & Haryana	1,05,966	1,22,972	1,28,085	71,835	87,310
23	Rajasthan	1,12,573	1,02,529	1,72,329	84,300	1,24,930
24	Sikkim	190	150	223	136	217
25	Uttarakhand	22,541	18,993	21,834	13,496	14,703
Total		16,24,529	16,31,826	19,17,049	11,21,873	14,41,098

Source:- Supreme Court of India

STATEMENT REFERRED TO IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO. 4038 FOR ANSWER ON 07.04.2022 REGARDING CASE CLEARANCE RATE IN HIGH COURTS

Sl. No.	Name of High Court	Disposed of Cases Whole Year 2017	Disposed of Cases Whole Year 2018	Disposed of Cases Whole Year 2019	Disposed of Cases Whole Year 2020	Disposed of Cases Whole Year 2021
1	Uttar Pradesh	32,88,866	32,82,885	34,26,942	22,74,687	39,55,646
2	Andhra Pradesh			3,64,947	1,66,918	2,44,105
3	Telangana	7,60,582	7,41,390	3,31,963	1,33,518	3,68,092
4	Maharashtra	23,78,096	21,96,271	18,77,895	7,52,986	13,88,604
5	Goa	34,814	36,235	32,634	14,130	32,953
6	Diu and Daman & Silvassa	3,302	4,001	4,081	2,225	3,875
7	West Bengal	16,94,427	10,16,319	6,83,238	3,07,850	4,76,809
8	Andaman & Nicobar	7,776	7,284	8,563	4,054	10,124
9	Chhattisgarh	2,08,498	2,29,548	2,14,399	78,278	1,95,240
10	Delhi	7,40,779	8,08,156	8,14,555	2,45,879	3,53,683
11	Gujarat	13,86,529	14,18,688	11,42,383	3,94,455	14,48,516
12	Assam	3,13,617	3,11,150	2,54,823	94,574	1,82,346
13	Nagaland	2,957	3,514	5,728	2,488	3,921
14	Meghalaya	12,316	8,517	7,890	3,163	5,232
15	Manipur	5,256	4,379	3,717	1,747	1,411
16	Tripura	1,69,763	1,39,931	90,786	26,095	55,417
17	Mizoram	12,497	12,563	15,107	11,524	11,236
18	Arunachal Pradesh	12,165	7,499	7,735	4,144	8,156
19	Himachal Pradesh	3,17,251	3,43,667	4,83,869	1,87,035	3,84,726
20	Jammu & Kashmir	1,10,825	1,46,194	81,520	62,465	1,09,071
21	Jharkhand	1,57,765	1,94,200	1,87,370	1,08,247	1,43,805
22	Karnataka	11,44,693	11,20,397	12,72,673	9,61,619	18,48,768
23	Kerala	9,83,409	9,61,840	10,05,350	3,65,958	8,16,047
24	U.T. of Lakshadweep	191	237	201	238	284
25	Madhya Pradesh	12,18,909	13,86,280	12,07,541	6,81,333	11,22,497
26	Tamil Nadu	10,15,322	9,06,184	8,49,240	4,29,767	6,46,592
27	Puducherry	16,770	14,052	12,137	6,533	14,628
28	Orissa	3,65,602	2,55,005	2,96,535	1,26,077	2,28,609
29	Bihar	3,44,981	3,61,063	4,05,347	1,74,478	3,54,099
30	Punjab	7,18,292	7,12,529	6,70,175	3,33,826	5,82,027
31	Haryana	5,79,631	6,28,939	6,14,384	2,81,734	5,58,068
32	Chandigarh	1,01,617	1,39,172	1,46,256	35,294	55,242
33	Rajasthan	15,14,181	14,68,290	15,08,232	7,86,604	11,92,950
34	Sikkim	2,583	2,440	1,906	987	1,807
35	Uttarakhand	2,37,197	2,88,999	3,41,452	1,43,974	2,14,860
Total		1,98,61,459	1,91,57,818	1,83,71,574	92,04,884	1,70,19,446

Source:- Supreme Court of India